## GOVERNMENT OF INDIA MINISTRY OF ROAD TRANSPORT & HIGHWAYS

# LOK SABHA STARRED QUESTION NO. 75 ANSWERED ON 6TH FEBRUARY, 2020

## PAYMENT OF COMPENSATION TO FARMERS

#### \*75. SHRI VINAYAK RAUT:

Will the Minister of ROAD TRANSPORT AND HIGHWAYS

सडक परिवहन और राजमार्ग मंत्री

be pleased to state:

- (a) whether it is a fact that an additional amount of Rs. 853.15 crore towards compensation for land acquired for the projects in respect of ten packages of Mumbai Goa NH-66 in Raigad, Ratnagiri and Sindhudurg districts of Maharashtra has not yet been paid to the concerned farmers;
- (b) if so, the details thereof along with the reasons therefor; and
- (c) the time by which the said compensation is likely to be paid to the concerned farmers?

#### **ANSWER**

## THE MINISTER OF ROAD TRANSPORT AND HIGHWAYS

## (SHRI NITIN JAIRAM GADKARI)

(a) to (c) A statement is laid on the Table of the House.

STATEMENT REFERRED TO IN REPLY TO PARTS (a) TO (c) OF LOK SABHA STARRED QUESTION NO. 75 FOR ANSWER ON 6TH FEBRUARY 2020 ASKED BY SHRI VINAYAK RAUT REGARDING "PAYMENT OF COMPENSATION TO FARMERS"

(a) to (c): This Ministry had sanctioned about Rs. 4372 Cr. for land acquisition (LA) of NH-66 from Mumbai to Goa in 10 Packages involving total project cost of Rs. 11490 Cr. Till date respective competent authorities for land acquisition (CALAs) have declared 3G final award for an amount of Rs. 4588 Cr, out of which Rs. 4065 Cr. had already been deposited with CALAs by MoRTH. The project wise details of amount sanctioned, deposited and disbursed by CALA till date is annexed herewith. An amount of Rs. 395 Cr. deposited with CALAs could not be disbursed due to various reasons such as verification of actual beneficiaries, court/ arbitration cases between different parties. All out efforts are being made in consultation with the State Govt. to disburse/ release the balance compensation amount to projects affected people at the earliest.

## **ANNEXURE**

**ANNEXURE** REFERRED TO IN REPLY TO PARTS (a) TO (c) OF LOK SABHA STARRED QUESTION NO. 75 FOR ANSWER ON 6TH FEBRUARY 2020 ASKED BY SHRI VINAYAK RAUT REGARDING "PAYMENT OF COMPENSATION TO FARMERS"

Package No.	Name of Project	Length in Km.	TAFS Cost Rs In Cr	Sanction LA Cost	Amount required as per 3G (Rs Cr)	Amount Deposited With CALA (Rs. Cr.)	Amount disbursed by CALA (Rs. Cr.)
1	2	3	4	5	6	7	8
1	Km. 84/000 to 108/430 (Indapur to Vadpale section) (EPC)	24.43	1202.52	526.95	781.92	526.85	516.57
2	Km. 108/430 to 148/000 (Veer to Bhogaon Khurd section) (EPC)	39.57	1598.47	561.25	552.23	536.63	488.91
3	Km. 148/000 to 161/600 (Bhogaon Khurd to Khawati Section) (EPC)	13.60	743.21	85.00	84.95	84.95	77.2
4	Km. 161/600 to 205/400 (Kashedi to Parshuram Ghat) HAM	43.80	1142.62	409.50	460.77	409.5	409.5
5	Km. 205/400 to Km. 241/300 (Parshuram Ghat-Arawali section) HAM	35.90	983.14	545.95	558.21	541.64	485.21
6	Km. 241/300 to Km. 281/300 (Arawali-Kante section)	40.00	1101.58	349.99	267.75	251.73	250
7	Km. 281/300 to Km. section 332/200 (Kante-Waked) HAM	50.90	1230.75	518.33	516.38	491.1	446
8	Km. 332/200 to KM. 367/200 (Waked-Talgoan Section) EPC	35.00	1244.75	400.00	327.99	303.54	241.05

9	Km. 367/200 to Km. 406/030 (Talgaon to Kalmath section) HAM	38.83	904.70	418.97	381.70	362.68	291.5
10	Km. 406/030 to 450/170 (Kalmath to Zarap section) HAM	44.14	1338.13	556.15	656.03	556.14	464.19
	Grand Total	366.17	11489.87	4372.09	4587.93	4064.76	3670.13

\*\*\*\*